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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

C.P.No.280/2003 IN  
O.A.NO.2233/2000

Monday, this 27th day of October, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.A.Singh, Member (A)

Mrs.Urmil Sharma,  
133, Sector 12,  
R.K.Puram,  
New Delhi.

..Petitioner

(By Advocate: Shri C.Hari Shanker)

Versus

Mr.N.N.Khanna,  
Secretary,  
Ministry of Urban Affairs & Employment,  
Nirman Bhawan,  
New Delhi-110011.

..Respondent

(By Advocate: Shri Sanjay Aggarwal)

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

Learned counsel for the applicant states that respondents have complied with the directions of this Tribunal. Keeping in view the said statement, the rule is discharged.

  
(S.A. Singh)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

/kdr/